

MR. CHAIRMAN: Yes. All citizens are equal. That need not be stressed. All citizens are equal irrespective of caste, creed, sex, religion and region. India is one. Appeasement of none and justice for all. Now, Question No. 38.

Political leaders detained during lockdown in Kashmir

*38. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of political leaders detained during the lockdown in Kashmir from 4th August, 2019 to 1st November, 2019; and

(b) the number of persons still under detention in the Union Territory of Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) and (b) With a view to prevent commission of offences involving breach of peace and activities prejudicial to the security of the State and maintenance of the public order, 5161 preventive arrests, including stone pelters, miscreants, OGWs, separatists and political workers, were made since 4th of August, 2019, in Kashmir Valley and out of these, 609 persons are presently under detention, out of which approximately 218 are stone pelters.

SHRI TIRUCHI SIVA: Sir, my first question is, for those who are detained or arrested under PSA, whether an advisory board has been constituted to determine whether the activities of those detained are detrimental to the public safety, and, if so, what are the findings?

श्री जी. किशन रेड्डी: सभापति जी, एक गलत प्रचार हो रहा है। खासकर, लास्ट ईयर 2018 में अगर हम देखें तो 458 लोग जेल के अंदर थे। अभी 2019 में लगभग 609 लोग जेल में हैं। अगर हम लास्ट ईयर की तुलना में देखें तो इस साल अभी जेल के अंदर 151 लोग ज्यादा हैं। कल भी अलग-अलग जगहों पर प्रचार किया गया, यह बहुत गलत है। दुनिया को हमें अच्छा मैसेज देना चाहिए। अगर हम लास्ट ईयर इसी समय में देखें, तो उसकी तुलना में 151 लोग ज्यादा जेल के अंदर हैं। ...*(व्यवधान)*...

SHRI TIRUCHI SIVA: Sir, I seek your protection. My question is different. ...*(Interruptions)*...

MR. CHAIRMAN: We will take it. Don't worry.

श्री जी. किशन रेड्डी: अभी जेल के अंदर टोटल 609 लोग हैं। जितनी जल्दी सामान्य स्थिति – 5 अगस्त को लगभग 5,161 लोगों को preventively arrest किया गया था, जिसमें stone-pelters थे, separatists थे और कुछ पोलिटिकल लीडर्स भी थे। अभी उन सबको release किया गया है और जेल के अंदर अभी सिर्फ 609 लोग हैं। ...**(व्यवधान)**...

SHRI TIRUCHI SIVA: Sir, my question was very limited. My question was very pointed that whether an advisory board has been constituted, and, if so, what are the findings? ...**(Interruptions)**... –

MR. CHAIRMAN: Right.

SHRI TIRUCHI SIVA: He is giving the same reply that he has given ...

MR. CHAIRMAN: Please, please. Don't get into 'Member-Minister' directly. Everything has to go through the Chair.

श्री जी. किशन रेड्डी: हम Advisory Board constitute कर रहे हैं। हम समय-समय पर review करेंगे और review करके release करेंगे।

SHRI TIRUCHI SIVA: Sir, within four weeks, it has to be constituted.

MR. CHAIRMAN: Shri Partap Singh Bajwa.

SHRI TIRUCHI SIVA: Sir, my second supplementary.

MR. CHAIRMAN: Yes, yes.

SHRI TIRUCHI SIVA: Sir, the advisory board has to be constituted within four weeks but it is four months more and he said, 'it is being constituted only now.'

Sir, my second question is, — a very, very genuine question; the Parliament Session is on — would the Government consider to enable the elected Member of Parliament from the Valley, Mr. Farooq Abdullah, to participate in the proceedings of the Parliament?

MR. CHAIRMAN: Right.

SHRI TIRUCHI SIVA: Thank you very much, Sir.

श्री जी. किशन रेड्डी: देश के हित के लिए अलग-अलग समय पर, अलग-अलग लोगों को देश ने अरेस्ट किया है। मैं याद दिलाना चाहता हूँ कि इमरजेंसी में 33 लोगों को आपने अरेस्ट किया था। ...**(व्यवधान)**... एमपीज़ को। ...**(व्यवधान)**... सिर्फ एक व्यक्ति के खिलाफ ...**(व्यवधान)**... सिर्फ एक व्यक्ति की कुर्सी बचाने के लिए आप लोगों ने 33 लोगों को अरेस्ट किया था। ...**(व्यवधान)**...

[श्री जी. किशन रेड्डी]

हम देश के लिए, देश के हित के लिए law and order के तहत काम कर रहे हैं। ...**(व्यवधान)**... पाकिस्तान को देखते हुए ...**(व्यवधान)**...

MR. CHAIRMAN: Right. ...**(Interruptions)**... Right. ...**(Interruptions)**...

श्री आनन्द शर्मा: यहाँ इमरजेंसी की बात कहाँ आ गई? ...**(व्यवधान)**... तीन-तीन सीएम जेल में हैं। ...**(व्यवधान)**... यह बहुत गलत बात है। ...**(व्यवधान)**...

MR. CHAIRMAN: No argument. ...**(Interruptions)**... No argument. ...**(Interruptions)**... Please, please. ...**(Interruptions)**... Mr. Siva, you have not raised a question about the Member of this House. You made a general question. So, he has also given a general reply. ...**(Interruptions)**...

श्री गुलाम नबी आज़ाद: सर, इन्होंने कहा- देश के हित में। क्या फारुख अब्दुल्ला देश के हित में नहीं हैं? ...**(व्यवधान)**...

† جناب غلام نبی آزاد : سر، انہوں نے کہا دیش کے ہت میں۔ کیا فاروق عبداللہ دیش کے ہت میں نہیں ہیں؟ ...**(مداخلت)**...

MR. CHAIRMAN: What is in the interest of the country or hot, that will be decided by the appropriate authorities and they will take a decision. Let us not go on arguments and the words. ...**(Interruptions)**... Yes, Mr. Home Minister. Please, please.

श्री अमित शाह: सभापति महोदय, मैं माननीय सदस्य का धन्यवाद करता हूँ कि मुझे फ़ैक्ट को देश के सामने रखने का मौका दिया। मान्यवर, मेरे पास कुछ आँकड़े हैं। छवि ऐसी बनाई जा रही है कि 5 अगस्त के बाद, धारा 370 हटाने के बाद वहाँ हज़ारों लोगों को जेल में डाल दिया, लाखों लोगों को जेल में डाल दिया, सबके मानवाधिकार का हनन होता है। पूरी दुनिया में इस प्रकार का मैसेज भेजने का एक प्रयास हो रहा है। मान्यवर, आज मैं स्थिति को स्पष्ट कर देता हूँ। उस स्थिति को स्पष्ट करने के बाद भी अगर किसी को कुछ पूछना है, तो मैं धैर्यपूर्वक सुनकर जवाब देने के लिए तैयार हूँ। अब जरा ध्यान से सुनिए। वर्ष 2016 में...

श्री गुलाम नबी आज़ाद: माननीय गृह मंत्री जी, हमारा सिम्पल question है कि क्या फारुख अब्दुल्ला जी को ...**(व्यवधान)**...

† جناب غلام نبی آزاد : مائے گره منتری جی، ہمارا سہیل سوال ہے کہ کیا فاروق عبداللہ جی کو ...**(مداخلت)**...

MR. CHAIRMAN: The Home Minister could lay it on the Table of the House. Question Hour is over.

The House stands adjourned till 2.00 P.M.